

**2020**  
**High Court, Appellate Side**  
**Calcutta**

No. 871-A

Dated, Calcutta the 20<sup>th</sup> February, 2020

**From: Sri Bibhas Ranjan De,**  
**Registrar (Judicial Service),**  
**High Court, Appellate Side,**  
**Calcutta.**

**To : District Judge,**  
**Howrah, North 24-Parganas, South 24-Parganas,**  
**Hooghly, Nadia, Murshidabad, Purba Bardhaman,**  
**Purba Medinipur, Paschim Medinipur, Purulia.**

**Sub : Nomination of 10 (ten) Judicial Officers posted as Principal Magistrate, JJB for participation in Inter State Consultation on the POCSO Act, 2012, organized by West Bengal Commission for Protection of Child Rights, Government of West Bengal on 25.02.2020 at ICCR, 9A, Ho Chi Minh Sarani, Kankaria Estates, Park Street area, Kolkata - 700071**

**Sir / Madam,**

In forwarding herewith a list containing the name of 10 (ten) WBJs Officers posted as Principal Magistrate, JJB, I am directed to inform that the Hon'ble Court has been pleased to nominate the said officers for participation in the **Inter State Consultation on the POCSO Act, 2012, to be organized by West Bengal Commission for Protection of Child Rights, Government of West Bengal on 25.02.2020 at ICCR, 9A, Ho Chi Minh Sarani, Kankaria Estates, Park Street area, Kolkata - 700071.**

In doing so, I am to inform further that the Hon'ble Court, while nominating, has also been pleased to allow the participating Officers to leave their respective stations after court hours on 24.02.2020 till rejoining his/her duty after completion of programme, treating their such absence as "Leave on Duty" for the purpose of attending the programme as scheduled, pre-ensuring that no inconvenience is caused in the judgeship concerned.

You are, therefore, requested to communicate the concerned Officers posted in your judgeship accordingly, making it convenient for them to avail of the **Station Leave** and **Leave on Duty** as granted by the Hon'ble Court, facilitating to attend the programme as scheduled.

The matter is important and urgent.

Yours faithfully,

Sd/-  
**Registrar (Judicial Service)**

**Memo No. 872-A dated 20.02.2020.**

Copy forwarded to **Chairman, West Bengal Commission for Protection of Child Rights, ICMARD Building, 9<sup>th</sup> Floor, Block-14/2, C.I.T. Scheme-VIII(M), Ultadanga, Kolkata - 700067** for information with reference to his letter no. 396(2)/WBCPCR/MC-1/2020 dated 13.02.2020 on the subject.

He is further informed that **Sri Sridip Ballav, Principal Magistrate, Juvenile Justice Board, North 24-Parganas**, has been appointed by the Hon'ble Court to take part in the panel discussion of the programme.

**Registrar (Judicial Service)**

**LIST OF PRINCIPAL MAGISTRATES OF JJBS NOMINATED FOR PARTICIPATION IN  
Inter-State Consultation on the POCSO Act, 2012  
organized by  
West Bengal Commission for Protection of Child Rights, Government of West Bengal**

Programme	Station Leave	Participants	
<p><b>Inter-State Consultation on the POCSO Act, 2012</b></p> <p><b>organized by :</b> West Bengal Commission for Protection of Child Rights, Government of West Bengal</p> <p><b>Date :</b> 25<sup>th</sup> February, 2020</p> <p><b>Time :</b> 10.30 a.m. o 4.30 p.m.</p> <p><b>Venue:</b> ICCR, 9A, Ho Chi Minh Sarani, Kankaria Estates, Park Street area, Kolkata - 700071</p>	<p>After Court hours on 24.02.2020 till rejoining his/her duty after completion of programme, treating their such absence as "Leave on Duty"</p>	1.	Smt. Sarmistha Ghosh-III, Principal Magistrate, Juvenile Justice Board, Murshidabad
		2.	Sri Prantik Bhattacharya, Principal Magistrate, Juvenile Justice Board, Purulia
		3.	Sri Himanil Bhattacharjee, Principal Magistrate, Juvenile Justice Board, Paschim Medinipur
		4.	Smt. Parijat Kumar, Principal Magistrate, Juvenile Justice Board, Purba Medinipur
		5.	Smt. Koel Pradhan, Principal Magistrate, Juvenile Justice Board, Purba Bardhaman
		6.	Abdul Haque, Principal Magistrate, Juvenile Justice Board, Nadia
		7.	Sri Arnab Roy Chowdhury, Principal Magistrate, Juvenile Justice Board, Hooghly
		8.	Sri Sridip Ballav, Principal Magistrate, Juvenile Justice Board, North 24-Parganas <b>Sri Ballav shall also take part in the panel discussion to be organized by the Commission for Protection of Child Rights</b>
		9.	Sri Uttam Das, Principal Magistrate, Juvenile Justice Board, South 24-Parganas
		10.	Smt. Ishita Ray, Principal Magistrate, Juvenile Justice Board, Howrah